

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:1941
ANSWERED ON:08.03.2006
WORKS UNDER MPLADS
Adhalrao Patil Shri Shivaji

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) The detailed list of works which can be executed under the MPLADS on the recommendations of Member of Parliament;
- (b) whether the Government has included/excluded some works for the list;
- (c) if so, the details thereof; and
- (d) the details of works sanctioned and completed in each State till December 31, 2005 since the inception of the MPLAD Scheme?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI G.K. VASAN)

(a) MPs can recommend works of developmental nature with emphasis on creation of durable community assets based on locally felt needs, except those prohibited under MPLADS Guidelines .

(b)&(c) Yes Sir, some works have been prohibited under MPLAD Scheme. The details are at Annex-II of Guidelines and are enclosed at Annexure-I.

(d) Eligible works are sanctioned by the District Authorities on the recommendation of Member of Parliament concerned. The Ministry receives the information in the form of Monthly Progress Report from the District Authorities about the number of works recommended by MP, sanctioned by the District Authority and completed by the Implementing Agencies. Since inception of the Scheme till 31.12.2005, out of 9,97,998 works recommended by Members of Parliament, the number of works sanctioned is 8,91,802, out of which 7,85,862 have been completed. Annexure-II to the reply gives State-wise details.

Annexure - I

Annexure to Part (b)&(c) of Lok Sabha unstarred Question No.1941 due for reply on 8.3.2006

Annex II in the MPLADS Guidelines

LIST OF WORKS PROHIBITED UNDER MPLADS

1. Office and residential buildings belonging to Central, and State Governments, their Departments, Government Agencies/ Organizations and Public Sector Undertakings.
2. Office and residential buildings, and other works belonging to private, cooperative and commercial organizations.
3. All works involving commercial establishments/units.
4. All maintenance works of any type.
5. All renovation, and repair works except heritage and archeological monuments and buildings with specific permission available from the Archeological Survey of India.
6. Grants and loans, contribution to any Central and State/UT Relief Funds.
7. Assets to be named after any person.
8. Purchase of all movable items except vehicles, earth movers, and equipments meant for hospital, educational, sports, drinking water and sanitation purposes belonging to Central, State, UT and Local Self Governments. (This will be subject to 10% of the Capital Cost of the work for which such items are proposed)
9. Acquisition of land or any compensation for land acquired.

10. Reimbursement of any type of completed or partly completed works or items.
11. Assets for individual/family benefits.
12. All revenue and recurring expenditure.
13. Works within the places of religious worship and on land belonging to or owned by religious faith/group.

Annexure_II

**Annexure to Part (d) of Lok Sabha unstarred Question No.1941 due for reply on 8.3.2006 STATE-WISE
NUMBER OF WORKS RECOMMENDED, SANCTIONED AND COMPLETED UNDER MPLADS (as on 31.12.2005)**

S. No.	STATE	Works Recommended No.	Works Sanctioned No.	Works Completed No.
1.	Nominated	5254	4536	3715
2.	Andhra Pradesh	90677	86095	75250
3.	Arunachal Pradesh	1725	1529	1406
4.	Assam	35493	34967	29486
5.	Bihar	52813	40171	34488
6.	Goa	819	698	437
7.	Gujarat	82283	70571	64721
8.	Haryana	27504	23489	21604
9.	Himachal	16434	15933	9252
10.	Jammu Kashmir	9344	8523	6876
11.	Karnataka	41614	39755	34173
12.	Kerala	19544	16471	13435
13.	Madhya Pradesh	69700	57426	52333
14.	Maharashtra	71101	47131	39663
15.	Manipur	4574	4403	3642
16.	Meghalaya	3972	3701	3105
17.	Mizoram	3172	3172	3064
18.	Nagaland	1529	1499	1499
19.	Orissa	67343	60844	55269
20.	Punjab	47112	45279	38712
21.	Rajasthan	53462	50950	47026
22.	Sikkim	756	747	690
23.	Tamilnadu	57827	55611	52550
24.	Tripura	1272	1250	1042
25.	Uttar Pradesh	108989	108131	97610
26.	West Bengal	52196	50349	42525
27.	Andaman Nicobar	594	588	218
28.	handigarh	1034	630	448
29.	D & N Haveli	1140	1042	807
30.	Daman Diu	1173	543	467
31.	Delhi	6050	6042	5406
32.	Lakshadweep	76	17	13
33.	Pondicherry	1548	989	881
34.	Chattisgarh	30141	22374	20573
35.	Uttranchal	11444	11141	10079
36.	Jharkhand	18289	15205	13397
	Total	997998	891802	785862